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Title: Need to provide financial assistance and relief to Indian migrant workers stranded abroad owing to lack of valid work visas.

SHRI JOSE K. MANI (KOTTAYAM): Most of the countries in the Gulf region and South East Asia have launched a vigorous drive to detect and deport migrant workers without valid work visas and have offered an amnesty scheme to those willing to go back home. Most of such workers are from India. In Malaysia more than 50,000 workers are facing deportation. Out of these, 50% are from Kerala.

The affected workers have no savings to be able to bear the return passage and are virtually stranded without food and basic needs. It, therefore, rests on the Government of India to provide financial assistance and relief to such stranded migrant Indian workers to enable them to return home and rehabilitate themselves in India. I, therefore, urge upon the Government to galvanise its missions abroad to open separate cells for handling deportation by arranging their return passage back to India. It is also necessary to provide separate assistance to States where migrant workers returning from abroad are to be rehabilitated. It would be appropriate to make adequate provisions in the forthcoming Central budget to help all States to rehabilitate the workers returning from abroad.

MADAM SPEAKER: The House stands adjourned to meet again at 2 pm.

12.07 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock.

(Shri Francisco Cosme Sardinha *in the Chair*)

...(Interruptions)

MR. CHAIRMAN : Please take your seats.

...(Interruptions)

MR. CHAIRMAN: Nothing should go on record.

(Interruptions) अहो! *

श्री मुलायम सिंह यादव (मैनपुरी): चीन सीमा पर हमला कर रहा है। ... (व्यवधान) क्या कोई लड़ाई है? क्या यह कोई तरीका है? वह सीमाओं पर कब्जा कर रहा है, क्या यह कोई नयी बात है? ... (व्यवधान) उसका कोई इंतजाम नहीं कर रहे हैं। ... (व्यवधान)

MR. CHAIRMAN: Nothing should go on record.

(Interruptions) अहो! *